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# Bombay Medical (Gujarat Amendment) Act, 1967 4 of 1967

[29 April 1967]

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# Bombay Medical (Gujarat Amendment) Act, 1967 4 of 1967

[29 April 1967]

An Act further to amend the Bombay Medical Act, 1912. It is hereby enacted in the Eighteenth Year of the Republic of India as follows:-

### 1. Short Title :-

This Act may be called the Bombay Medical (Gujarat Amendment) Act 1967.

### 2. Amendment Of Section 2B Of Bom. Vi Of 1912 :-

In section 2B of the Bombay Medical Act, 1912 (Bom. VI of 1912.), in sub-section (4), for the words "six years" the words "seven years" shall be substituted.